

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **21.02.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
01.55 pm

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Arun Baroka, Member (Technical)**

For Judgment

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 450/2023	Kiran Martin Golla RP, Vardharaja Foods Pvt. Ltd.	Mr. Adarsh Ramanujam	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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